


No. Estt.16/ 1449 /2017.
Chief Metropolitan Magistrate's
Office, Esplanade, Mumbai.
Date : 11-10-2017.

OFFICE ORDER

- Ref. : 1. This Office Notification No. CMM/GC/26/2017 dtd.14.09.2017
2. Letters No.1462/2017 dtd 29.09.2017 and 1533/2017 dtd.
10.10.2017 of Shri. O.R. Deshmukh, Addl. Chief Metropolitan
Magistrate, 11th Court, Kurla, Mumbai in respect of leave
headquarter from 13.10.2017 (AOH) to 22.10.2017(BOH)

In view of the above references, the work of Urgent Bail Applications after Court hours assigned to Shri. O. R. Deshmukh, Addl. Chief Metropolitan Magistrate, 11th Court, Kurla, Mumbai for the month of October-2017, shall be attended by Shri. A. P. Kulkarni, Addl. Chief Metropolitan Magistrate, 47th Court, Esplanade, Mumbai from 13.10.2017 to 22.10.2017.

Address :	Jurisdiction
Shri. A. P. Kulkarni, Addl. Chief Metropolitan Magistrate, Mumbai Address: Bldg. No.12/B-15, Government Quarters, Haji Ali, Mumbai 400 034. Tel. No. -- Mob. No. 9222144139	Esplanade, Ballard Pier, General Branch, D.C.B.C.I.D., Bandra, Andheri, Borivali, MCT., Vile-Parle. <hr/> Also attend Bail work of accused produced u/sec. 80 & 81 Cr.P.C. in Non-Bailable Offences covering entire Mumbai Jurisdiction.


11.10.2017
(S.R. YADAV)
Chief Metropolitan Magistrate,
Esplanade, Mumbai.

C.C. To:

1. Addl. Chief Metropolitan Magistrate, 11th Court, Kurla, Mumbai.
2. Addl. Chief Metropolitan Magistrate, 47th Court, Esplanade, Mumbai.
3. Registrar, Esplanade, Mumbai.
4. Advocates Bar Associations of all Centre of courts, Mumbai.
5. Office Superintendent/Head Clerk.
6. Confidential Section/Gazette Section.
7. Server Section, Esplanade.
8. Office Order file.